

Hon. K. Nair, V.C.
Hon. Miss Usha Sarav, AM

Case called. No one
is present for the applicant.
List has been revised. It was
indicated in the order dated
8.5.89 that the case is,
for the time being, barred by time.
In the circumstances the case
is dismissed for default of
the applicant.

W

A.M.

Q

V.C.

7.1.91
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- i. Name of applicant
- ii. Address
- iii. Occupation and office
- iv. Office address
- v. Address for service
- vi. Date of birth

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